NATIONAL COMPANY LAW TRIBUNAL HYDERABAD

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM				
TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020			
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd			
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd			
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd			
UNDER SECTION	9 of IBC			

Counsel for Petitioner(s):

ſ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	(i. v. P. Jai Vihai	Counsel MPCI-		(on VIL

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			*
· ·			
		P	

ORDER

Counsels for both parties are present. The matter is part heard. After hearing the counsels for some time, the Bench directed the parties to explore the possibility of an amicable settlement.

Post the matter for further consideration on 05.04.2021.

Member (T)

Member (J)

Binnu